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- (c) the names of P.G. Teachers of that school who have been given selection grade earlier than their seniors together with the reasons therefor; and
- (d) by when the eligible P.G. Teachers of the school will be given selection grade?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND. SOCIAL WELFARE (SHRI P.K. THUNGON): (a) to (d) The information is being collected and will be laid on the Table of the Sabha as soon as possible.

## Agitation by Delhi University Karamcharis

1025. PROF. SOURENDRA BHATTACHAR JEE: SHRI LADLI MOHAN NICAM:

Will the Minister of EDUCATION AND CULTURE be pleased to state:

- (a) what are the demands for University Karmawhich Delhi carrying on their agicharis are tation;
- (b) whether non-implementation of earlier commitments made to then is responsible for the agitation; and
- (c) if so, what steps have been taken for the implementation there of?

THE MINISTER OF STATE IN EDU-MINISTRIES OF THE CATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c) According to the agreement signed between the Delhi University and the Ka-University rmacharis Union, the agreed to examine in consultation with the appropriate authorities, where necessary, the intro-duction of a time-bound promotion for non-teaching scheme ployees, payment of 20% bonus to the employees of the University Press, construction of a School building

in the Campus; construction of quarters for low-paid employees; establishment of a machinery for settlement of grievances; and reexamination of the question discrimination in regard to 'no work no pay' between teachers and Karmacharis during absence from duty.

Bonus is payable only if there are profits; during the current year the press had incurred a loss and no bonus was paid. The plans and estimates for the construction of the Social Centre School in the Campus are under finalisation. Committees have been set up to consider grievances of employees and the specific question of discrimination between teachers and Karamcharis in respect of 'no work no pay'.

The remaining items of the agreement, namely promotion scheme, staff quarters, and other service conditions require approval of the UGC as they are also applicable to other Central Universities. Commission has already appointed a Committee to identify any disparity or distortion in the existing scales of of pay and promotion Schemes in different **C**entral Universities . The question of formulating a Scheme for promotion of non-teaching employees has to be considered after this Committee has submitted its findings. As for staff quarters, the Commission has been considering the possibility of raising adequate resources in the form of loans, etc. from agencies like LIC, HUDCO, etc. More recently, a scheme for raising a loan against Provident Fund Investments for-mulated by the University has been submitted to the Government by the Commission for consideration.

The representatives of the Union were apprised of the various steps taken by the University from time to time to implement the agreement. The agreement also provided that in future the Union will ensure that all

problems would be resolved through peaceful negotiations. Notwithstanding these assurances, the Delhi University Karamcharis have launched the current agitation.

## Indian historical review

1026. SHRI SURAJ PRASAD: SHRI INDRADEEP SINHA: SHRI YOGENDRA SHARMA:

Minister of EDU-Will the CATION AND CULTURE pleased to state:

- (a) whether it is a fact that the distribution of an issue of the 'Indian Historical Review', an academic journal of the Indian Council of Historical Research was stopped by the Council recently; and
- (b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDU-CATION AND CULTURE AND SOCIAL WELFARE (SHRI-(MATI SHEILA KAUL): (a) and (b) No, Sir. The copies of the last issue of the journal entitled 'The Indian Historical by the Indian Council of Historical Research were received by the Council on the 5th August, 1982. As certain procedural formalities had to be completed, its distri-bution could commence only on 28th August, 1982.

## Nava Nalanda Mahavihara

1027. DR. LOKESH CHANDRA: SHRI P.N. SUKUL:

Will the Minister of EDUCA-TION AND CULTURE pleased to state:

(a) wheher the Nava Nalanda Mahavihara is proposed to be developed as an autonomous institution

with the status of a deemed University; and

(b) whether generators are proposed to be provided to it immediately to ensure regular supply of water and electricity to scholars in the Mahavihara?

THE MINISTER OF STATE IN THE MINISTRIES OF EDU-CATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b) The Central Government have no such proposals under their consideration.

## Report on Teaching at Delhi University

1028. SHRI SURENDRA MOHAN: SHRI SYED SHAHABUDDIN:

Will the Minister of EDUCA-TION AND CULTURE pleased to state:

- (a) whether it is a fact that the UGC have received a report on the average time spent on teaching by a teacher of the Delhi University:
- (b) if so, the Government's response to the conclusion that an average teacher spends 28 years on leave and 7 years on work;
- (c) the average number of nonteaching days lost each year due to admissions, elections and examinations:
- (d) the names of teachers who retired during 81-82 but who were re-employed or were granted extensions; and
- (e) the names of teachers whose request for re-employment or extension was refused during the same period?